

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
THURSDAY, THE 24th MARCH, 2011.

The House met at 10.00 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2:00 P.M. The day was allotted for transaction of Government Business.

1. Questions:

Starred Questions No.169 to No. 180 were taken up and disposed off.

2. Announcement:

Shri H. D. R. Lyngdoh, Minister in-charge Home, made a statement regarding the reply made by him on the floor of the House on 21.03.11, relating to Supplementary Question on the main Question No. 121, asked by Shri Manas Chaudhuri, MLA. He said

“That though there is no facility for DNA Test within the State, yet such tests are made available in cases wherever required”.

3. Reply to the Budget Discussion:

Dr. Mukul Sangma, Chief Minister in-charge Finance, replied to the Budget Discussion.

4. Voting on Demands for Grants:

Grant No. 1 & 3 were voted and passed.

Grant No. 4 – Cut Motion was moved by Shri Manas Chaudhuri, MLA.

The Cut Motion was withdrawn by the mover, and the Grant was passed.

Grant No. 5, 6, 7 and 8 were moved by the respective Minister in-charge and were passed.

Grant No, 9 - Cut Motion was moved by Shri E. C. B. Bamon, MLA. The Cut Motion was withdrawn by the mover, and the Grant was passed.

Grant No. 10 – The Cut Motion was withdrawn by the mover, and the Grant was passed.

Grant No.11, 12, 13, 14, 15 were moved by the respective Minister in-charge and were passed.

Grant No. 16 – Cut Motion was moved by Shri Manas Chaudhuri, MLA.

5. ADJOURNMENT:

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Friday, the 25th March, 2011.

Dated Shillong,
The 24th March, 2011.

H. Myllemngap
Secretary,
Meghalaya Legislative Assembly.